

**COURT-I**

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY  
(Appellate Jurisdiction)**

**IA NOS. 1157 OF 2017 & 1759 OF 2018 in  
APPEAL NO. 379 OF 2017**

**Dated : 7<sup>th</sup> January, 2019**

**Present: Hon'ble Mrs. Justice Manjula Chellur, Chairperson  
Hon'ble Mr. S.D. Dubey, Technical Member**

**In the matter of:**

**TANGEDCO**

**...Appellant(s)**

**Vs.**

**Central Electricity Regulatory Commission & Ors.**

**...Respondent(s)**

Counsel for the Appellant(s) : Mr. G. Umapathy  
Mr. S. Vallinayagam  
Ms. S. Amali  
Mr. Jayaprakash

Counsel for the Respondent(s) : Mr. M.G. Ramachandran  
Ms. Anushree Bardhan  
Mr. Shubham Arya a/w  
J. Dhanasekaran for R.2

**ORDER**

**IA NOS. 1157 OF 2017 & 1759 OF 2018  
*(Appls. for stay & directions)***

We have heard learned counsel for the parties.

***Order is reserved.***

**(S.D. Dubey)  
Technical Member**

**(Justice Manjula Chellur)  
Chairperson**

ts/js